

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.291 of 1994

Tuesday this the 8th day of March, 1994

CORAM

The Hon'ble Mr.Justice Chettur Sankaran Nair,Vice Chairman

The Hon'ble Mr.P.V.Venkatakrishnan,Administrative Member

1. K.C.Kurian, Divisional Engineer
(SBP) Office of the Telecom
District Manager, Kollam.
2. J.J.Sharma, Divl.Engineer(Admn)
(c) Office of the Telecom Dist.
Manager, Kollam.
3. C.S.Mohan Kumar, Divl.Engineer
Telecom,Trivandrum.
4. K.S.Jayanthi Bai, A.E.Computer
Office of the General Manager of
Telephones,Ernakulam.
5. C.K.Haridasan, Asst.General Manager
(Planning), Office of the General
Manager, Telecom,Trissur.

...Applicants

(By Advocate Mr.C.K.Aravindaksha Menon)

Vs.

1. Union of India, represented by
the Secretary to Government,
Ministry of Communications,
New Delhi.
2. The Chairman, Telecom Commission,
Ministry of Communications,
Sanchar Bhavan, New Delhi.
3. The Chief General Manager, Telecom,
Kerala Circle,Trivandrum.
4. The General Manager,
Telecom, Ernakulam.

.....Respondents

(By Advocate Mr.V.Ajith Narayanan, ACGSC)

O R D E R

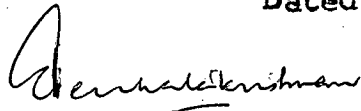
CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN.

Applicants seek appropriate directions to
cause their pay to be stepped-up to the level of
the pay drawn by their juniors with effect from
1.5.90. Applicants rely on the Judgment of this

Tribunal in O.A.25/94. We find that applicants have made Annexure.A1 to Annexure.A5 representations in this behalf before the different authorities. If advised, they may make comprehensive representations before third respondent within ten days of today. If such representations are made, third respondent will pass a reasoned order thereon, and will also examine whether the directions in O.A.25/94 would govern the case on hand. This will be done within three months of today.

2. With the aforesaid directions, application is disposed of. No costs.

Dated 8th March, 1994.



P.V.VENKATAKRISHNAN
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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